

(16)

CENTRAL ADMINISTRATIVE TRIBUNAL:PRINCIPAL BENCH

OA.No.2587 of 1999

New Delhi, this 15th day of January 2001

HON'BLE SHRI V.K. MAJOTRA, MEMBER(A)
HON'BLE SHRI SHANKAR RAJU, MEMBER(J)

N.C.Sharma and others
as per details given in OA
C/o Shri G.D.Gupta
323 Lawyers' Chambers
Delhi High Court
New Delhi

... Applicants

(By Advocate:Shri G.D. Gupta, through
proxy counsel Shri B.S.Jain)

versus

1. Union of India through the
Secretary to the Government of India
Ministry of Defence
South Block, New Delhi.
2. The Engineer-in-Chief
Military Engineering Service
Army Headquarters P.O.
Kashmir House
New Delhi-110011.
3. The Chief Engineer
Western Command
Ministry of Defence
CHANDIMANDIR.
4. The Chief Engineer
Delhi Zone
Ministry of Defence
DELHI CANTT.-110 010.
5. The Commander Works Engineer (Utility)
Ministry of Defence
Military Engineering Services
DELHI CANTT.-110 010.
6. The Garrison Engineer (Water Supply)
Ministry of Defence
Military Engineering Services
DELHI CANTT.-110 010.
7. The Garrison Engineer (Electrical)
Ministry of Defence
Military Engineering Services
DELHI CANTT.-110 010.
8. The Garrison Engineer (Air-Conditioners)
Ministry of Defence
Military Engineering Services
DELHI CANTT.-110 010.
9. The Chief Engineer (R&D)
Ministry of Defence
Red Fort
DELHI - 110 006.

Through MA.2826/22

Narender Singh and 9 other intervenors
as per details given in MA.

... Respondents

(By Advocates: Shri A.K.Bhardwaj, for official
respondents - not present)

Mrs Meera Chhibber for private
respondents/intervenors

ORDER(Oral)

By Shri V.K.Majotra, M(A)

Shri B.S.Jain, on instructions from Shri
G.D.Gupta, counsel of applicants, seeks and is
allowed, permission to withdraw the present OA.
Accordingly, OA is disposed of as withdrawn. No
costs.

S.Ram

(Shankar Raju)
Member (J)

V.K.Majotra

(V. K. Majotra)
Member (A)

Sh. dbc